GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4084 ANSWERED ON:14.12.2001 DEPB CREDIT GRANTED TO SILK GARMENTS K. FRANCIS GEORGE

Will the Minister of FINANCE be pleased to state:

(a) whether the Duty Entitlement Pass Book (DEPB) credit granted to silk embroidered garments exported over a period of three years since the introduction of the DEPB scheme are being recovered by Delhi Customs in Delhi despite a decision taken not to recover such amounts by the Government;

(b) if so, the action taken by the Government to implement its directive;

(c) whether the duty drawback amounts due to the silk embroidered garment exporters for exports made after April, 2000 have been held up by Delhi Customs and not disbursed since October, 2000 onwards;

(d) if so, the reasons for the same; and

(e) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a), (b),(c), (d) & (e): No Sir. No recovery proceedings were initiated by Delhi Customs.No show cause notice was issued to any exporter of embroidered silk garments for such exports under DEPB Scheme during the last three years.However, drawback amount of Rs. 15.73 crores is held up because this issue is under re-examination and active consideration in consultation with the Ministry of Law and Directorate General of Foreign Trade in the Ministry of Commerce. Final decision in this regard will be taken soon.